CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH NEW DELHI.

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CCP 258/93 in DA 490/93

Date of decision: 20.8.93

Shri Harish Kumar Sharma.

... Petitioner.

Versus

Shri A.K. Mukherjee, Director General of Health Services, Ministry of Health and Family Welfare, New Delhi & Ors.

CORAM:

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THE HON'BLE MR. JUSTICE V.S. MALIMATH, CHAIRMAN. THE HON'BLE MR. S.R. ADIGE, MEMBER(A).

- Shri K.L. Bhatia, Counsel. For the Petitioner.

JUDGEMENT (ORAL)

(By Hon'ble Mr. Justice V.S. Malimath, Chairman)

CCP is dismissed as withdrawn.

Milliga (S.R. ADIGE) MEMBER (A)

(V.S. MALIMATH) CHAIRMAN

"SRD" 200893